CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. No. 1890/1998

New Delhi this the 6th day of January, 1999

Hon'ble Mr. K. Muthukumar, Member (A)

Mrs. Kusum Kshatriya W/o Shri K.V.S. Manian R/o A-5/155**B** Janta Flats, Paschim Vihar, New Delhi-110 063.

.. Applicant

By Advocate Shri S.Y. Khan.

Versus

Union of India through

- 1. Secretary,
 Ministry of Information & Broadcasting,
 Shastri Bhavan,
 New Delhi.
- 2. Director General All India Radio, Akashvani Bhavan, New Delhi.
- Director
 External Services Division,
 All India Radio,
 Broadcasting House,
 Parliament Street,
 New Delhi.
- 4. Station Director
 All India Radio,
 Broadcasting House,
 Parliament Street,
 New Delhi.

.. Respondents

By Advocate Mrs. P.K. Gupta.

ORDER (ORAL)

In this application the prayer of the applicant is for extending the benefits of the judgment dated 6.7.1998 in OA No. 2873/97 and other connected OAs to her. The learned counsel for the respondents fairly concedes that the department is considering the representation in this behalf and the respondents are also inclined to extend the similar benefit in the case of the applicant. The departmental representative Shri Barma, Director Programmer

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Personal also confirms this position. In the circumstances, as agreed to by the respondents, this application is disposed of leaving to the respondents to decide the case of the applicant in the light of the judgment passed in the aforesaid OAs, and pass appropriate order in this behalf within a period of 2 months.

The application is disposed of on the above lines.
There shall be no order as to costs.

(K. MUTHUKUMAR)
MEMBER (A)

Rakesh